

1	2	3	4
<b>W E S T</b>			
1. Dadra Naga: Haveli . . . . .		8	78.43
2. Goa Daman & Diu . . . . .		125	102.29
3. Gujarat . . . . .		1669	50.49
4. Madhya Pradesh . . . . .		1059	19.89
5. Maharashtra . . . . .		2368	38.20
TOTAL		5229	34.95
<b>S O U T H</b>			
1. Andaman & Nicobar . . . . .		24	125.00
2. Andhra Pradesh . . . . .		1859	35.18
3. Karnataka . . . . .		1104	30.17
4. Kerala . . . . .		1058	40.34
5. Lakshdweep . . . . .		2	50.00
6. Pondicherry . . . . .		48	80.54
7. Tamil Nadu . . . . .		1713	35.76
TOTAL		5807	35.32
All India Average		19438	28.45

#### Agencies to prevent water Pollution in Rivers

3763. SHRI C. PALANIAPPAN: Will the PRIME MINISTER be pleased to state: LOPMENT (SHRI C. P. N. SINGH): The be pleased to state:

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT AND OCEAN DEVELOPMENT (SHRI C.P.N. SINGH): The Central and State Boards set up under the Water (Prevention and Control of Pollution) Act, 1974 and several Departments, agencies and local bodies, both in the State as well as in the Central Government, are responsible for the prevention and control of water pollution.

#### "Monitoring of D.C.M. Chemicals for Pollution"

3764. SHRI RAJNATH SONKAR SHASTRI: Will the PRIME MINISTER be pleased to state:

(a) the details of the stack monitoring of DCM Chemicals carried out by the Central Board for the Prevention and Control of Water Pollution; and

(b) the salient reasons for showing leniency to big industrial houses in polluting the environment?

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT AND OCEAN DEVELOPMENT (SHRI C. P. N. SINGH): (a) The Central Board for the Prevention and